GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO.2877 TO BE ANSWERED ON 3RD AUGUST, 2022

BAN ON SUGAR EXPORT

2877. SHRI ASADUDDIN OWAISI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether after curbs on wheat export, the Government has also curbed the export of sugar till October this year;
- (b) if so, the details thereof and the reasons therefor;
- (c) the reasons for curb on sugar exports despite record production and huge stock pile;
- (d) the estimated figures of sugar export available with the Government before and after the imposition of curbs; and
- (e) the steps taken or being taken by the Government to ensure availability of sugar in the country at reasonable prices while keeping the interests of exports in mind?

ANSWER

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

- (a) to (c): In order to ensure sufficient availability of sugar for domestic consumption at a reasonable price, Central Government has put sugar in "Restricted" category w.e.f. 01.06.2022 till 31.10.2022. Export of sugar up to 100 LMT has been allowed till 31.10.2022.
- (d): A quantity of 87.60 LMT was exported prior to imposition of restrictions on export of sugar. As on 20.07.2022, about 99.30 LMT sugar has been exported in current sugar season 2021-22.
- (e): Sugar prices are stable in the country. Government has been issuing a balanced monthly sale quota to sugar mills to keep the ex-mill and retail prices of sugar under control. Government has targeted to maintain sugar stocks of about 60 Lakh Metric Tons at the end of sugar season 2021-22 for which position of availability of sugar, sale and export of sugar is being monitored regularly.
